	· P	180
CARE CON	PART	
/	99	1.1
	/	300
	220	

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to BIHAR NIDAM .. (name of the House) SABHA From . 240. Six andra. .... Constituency (Name of the Constituency)

W. Hattie Indian/daugh: r/wife of Kale Sri Nathe Das

Agad 7.4 , years, resident of Vil 4- Mensue dik. (mention full postal address), i candidone in the above Election, do hereby solemnly affirm and state on oath as under:-Bihan

(strike out whichever is not applicable)

(1) I am a candidate set up by Jud. (4) (name of the political party ) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return:

SI, No.	Names RAMESHWAR PASWAY.	Permanent Account Number (PAN) 01/01/33) RLUPP1689 H	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in
I.	Self	TLUPPIES9 H	been filed	Rupees)
2.	Spouse- URMILA DEVI	-		
3.	Dependent 1	-		
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:--∧/ ♡ any one.

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	/ .
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4.	Cases in which I	have been	convicted	by a court	of law(other	those referre	d to in F	orm 26):	No any one

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	. /
(b)	Name of the Court(s), Case No. and	
	Date(s) of order(s).	

(5) That I give heigh below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

## A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
) -	Cash in hand	feeting thousand	Ten Howard	Monthery	40	No
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial	1. Lacks. S.B.D. Shitanday	•			
	Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	99- Eighty more masons				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	in sixunda				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Hone blown	,			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	K. C.C. Loan 5-B-3.+ Co-obelitio				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	motor care Lugar Hisemb	§*			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	No				

by other assets such as value of	
laims/interest	
Gross Total value	
Details of L	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Location(s) Survey number(s)	g Ackea, Delails en-	No.	Μn	No	10
	Area (Total measurement in acres)	20.				
	·Whether inherited property ( Yes or NO)	56-DISMY.			*	
	Date of purchase in case of self acquired property	Helg66 te				
	Cost of Land (in case of purchase)at the time of purchase	1. Lack. 2 top				
	Any Investment on the land by way of development, construction etc.	tarning + Building				
	Approximate Current market value	to tenenty				
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Sikandra +				
	Area (Total measurement in sq. ft.)	1.3 Dasmir.				
	Whether inherited property (Yes or NO)	No.				
	Date of purchase in case of self acquired property	20, Insupand 35. 20.		1		
	Cost of Land (in case of purchase) at the time of purchase	Do.				
	Any Investment on the land by way of development, construction etc.	Buildings (Both blessy	34.17			
	Approximate Current market value	20 minuty	-			
ii)	(including apartments) -Location(s) -Survey number(s)	No.	-			
	Built up Area (Total measurement in sq. fl.)	No				

	V scher inherited property (* es or NO)	No.	 T		T
	Date of purchase in case of serif	100			
	Cost of property (in case of prochase) at the time of prochase	No		1	
	Any Investment on the property by way of development, construction etc.	No			
	Approximate Current market value			11.21.22	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Sittandra + gaina. Anchehad.			
1	Area (Total measurement in sq. ft.)	3 stronglist 2 Katha			
	Built up Area (Total measurement in sq. ft.)	Do.			
	Whether inherited property (Yes or NO)	De.			
	Date of purchase in case of self acquired property	1980+			
	Cost of property (in case of purchase) at the time of purchase	6 throwns of			
	Any Investment on the land by way of development, construction etc.	quilding.			
	Approximate Current market value	se. lacks			
(v)	Others (such as interest in property)	M			
(vi)	Total of Current Market Value of (i) to (v) above	21. lacks.			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	3.B.9. car learn	No.			
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	но-	NB			

	A-ay other liability	K. C. C. Loant
	Grand total of liabilities	1. 50 one
(ii)	Oues to departments dealing	Thermal 7. Lactes
	with government accommodation	Ele. 50 Howard
	Dues to departments dealing with supply of water	No.
	Dues to departments dealing with supply of electricity	Ele. Dues: Fof by showed
	Dues to departments dealing with supply of telephones/mobiles	No.
	Dues to departments dealing with government transport (including aircrafts and belicopters)	
	Income Tax Dues	No.
	Wealth Tax Dues	NO.
	Service Tax Dues	No.
	Municipal /Property Tax Dues	No.
	Sales Tax Dues	No.
	Any other dues	
	Grand total of all Govt. dues	g, NI'me

(7) Details of	profession or occupation:	Farmy'ng	and	Social	Serewas
a. Se	lf	250			
		-4			
0. Sp	ouse	200			

(8) My educational qualification is as under: under graduate

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate RAMESHWAR PASWAL	Sh./Smt./Kum.
2.	Full postal address viet - Nou wa out 8-0 asks	
3.	Number and Name of the constituency and state	240, Sileandra (B) HAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jud (u)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No any one cares.

5	1	coort (s) have taken cognizance			No any one.			
-		Not 01/0/1337	н.	Year for which last 1.254 for one Six Income Tax Return filed			of the range Steiner	
-	- de-corboire	Candidate pe.						
-	-	Spouse: No Dependents No.		-				
Š,	10	Details	of Assets and	Liabili	ties in rupees	L		
		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent III	
-		Moveable Asset (Total value)	motor can	No.	_			
3.		Immovable Asset	5. Hers +					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	40- Leavy					
	(ii)	Approximate Current Market Price of Asset (Total Value)	So-tighty Lacks.					
		Liabilities	10 Ten Lace					
		(i) Government dues (Total)	10 ten lang					
		(ii) Loans from Bank, Financial Institutions and others (Total)	notations K.c.C.				8	
3.	((	ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educat	tion with	grade	certificate/ dip	loma/ degree	

## VERIFICATION

I, the depor	nent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
best of my declare that	knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
(a) there is	no core of consisting and the state of the s

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) 1. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis theday of	Verified atthis	the day	v of	201
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Rameohiner Pakungs

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.